

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/4630_1A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mitali Thakuria,
District & Sessions Judge,
Kamrup (M).

Dated Guwahati, the 7th December, 2020.

Sub:- **Casual Leave.**

Ref:- Letter No.DJK./ 6027, dtd. 03.12.2020

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 01.12.2020, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/4631/1 dated 7.12.2020
Copy to.

- ✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Patan